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Central Administrative Tribunal  
Principal Bench : New Delhi

O.A. No. 2085/2003

New Delhi this the 26th Day of August, 2003

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Kuldip Singh, Member (J)

S.K. Sirkar,  
B-126, B.K. Dutt Colony,  
Lodi Road, New Delhi-110 003. Applicant

(Applicant in Person)

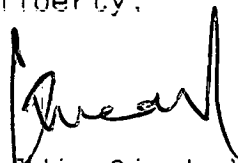
Versus

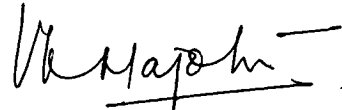
Principal,  
College of Art,  
Directorate of Training & Tech. Education,  
Govt. of NCT of Delhi,  
20-22, Tilak Marg,  
New Delhi-110 001. Respondents

O R D E R (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

Applicant seeks and is allowed to withdraw the OA  
with liberty.

  
( Kuldip Singh )  
Member (J)

  
( V.K. Majotra )  
Member (A)

cc.